

1	2	3	4
31.	Uttar Pradesh	57.1	75.2
32.	Uttarakhand	33.1	23.8
33.	West Bengal	54.9	44.1
TOTAL		584.65	285.54

(-) Funds could not be released due to unspent balance available with State/ UT.

\* Proposal not submitted by UT.

### **Reconstruction/strengthening of railway bridges**

741. SHRI RAJMANI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have evolved any parameters for reconstruction / strengthening of railway bridges in the country;

(b) if so, the details thereof;

(c) the funds allocated / earmarked for the said purpose in the current financial year, Zone-wise including the tribal areas of the country;

(d) whether any inspections are carried out by Railways in this regard and if so, the details thereof; and

(e) the steps taken / being taken by Railways for strengthening the railway bridges?

THE MINISTER RAILWAYS (SHRI PIYUSH GOYAL): (a) to (e) As on 01.04.2019, there are 1,50,746 Railway Bridges on Indian Railways' network. There is a well-established system of inspection of railway bridges in Indian Railways. All the bridges are inspected twice a year, one before the on set of monsoon and one detailed inspection after the monsoon by the designated officials. Repair/strengthening/rehabilitation/rebuilding of railway bridges is a continuous process and is undertaken whenever so warranted by their physical condition as ascertained during these inspections. As on 01.04.2019, a total of 4168 Bridges are sanctioned for repair / strengthening/rehabilitation/rebuilding. The data are maintained Zonal Railway wise

and not area-wise. The Zone-wise, including tribal area, total ₹ 809.05 crore are allocated as under:-

Zonal Railways	Central	Eastern	East Central	East Coast	Northern	North Central	North Eastern	Northeast Frontier	
Fund allocated	83.50	70.70	71.06	40.22	67.51	31.55	24.67	69.04	
(₹ in crore)									
Zonal Railways	North Western	Southern	South Central	South Eastern	South East Central	South Western	Western	West Central	Total
Fund allocated	26.64	48.39	49.25	46.66	14.28	23.64	78.31	56.61	809.05
(₹ in crore)									

#### Lawsuits in High Courts and Supreme Court

742. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RAILWAYS be pleased to state:

(a) the details of lawsuits Railways is facing in various High Courts and the Supreme Court as of 31st August, 2019 and the High Court-wise and Department-wise statistics of these cases that have been filed and since when;

(b) the number of lawsuits that are filed by Government Departments/Government establishments or State Governments; and

(c) whether Railways have evolved any structured mechanism to minimise the number of lawsuits being filed and if so, the details of the nature of the same and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### Linking capitals of all North Eastern States by rail network

743. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed to link all the capitals of North Eastern States by rail network;